



\$~1 to 82

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 990/2021

M/S BPTP LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for

UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

2

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

Versus





Through:

..... Respondents Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for UOI.

3

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through:

Mr.Rohan Shah, Mr. Srisabari Rajan, Mr. Jay Gandhi, Mr.Mihir Deshmukh, Mr.Rajat Mittal and Mr.Harshil

Manchanda, Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Dev. P. Bhardwaj, CGSC for UOI with Ms.Anubha Bhardwaj and Mr.Sarthak Anand, Advs. for UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

4

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. Mahesh Sahasranaman, Srisabari Rajan, Ms. Geetanjali Murti and

Mr. Harhvardhan, Advs.

versus

Page 2 of 42





..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

5

+ W.P.(C) 1593/2021 & CM No.4529/2021

RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through:

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Pradeep Kumar Sharma, Adv.for

UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

6

W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

Versus

Page 3 of 42





UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu, Adv. for UOI.

Mr.Ashwini Chawla, Adv. for R-2 &

3.

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP.

7

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Aditya Dewan with Mr.Aditya

Hooda, Mr.Sahil Chandra and Mr.Vivek Mishra, Advs. for R-

2/NAPA

8

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr.Kautilya Birat, Adv. for R-1.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

Page 4 of 42





+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Pandel Counsel for

R-1.

Mr.Aditya Dewan, Mr.Aditya Hooda, Mr.Sahil Chandra, Mr.Vivek Mishra,

Advs. for R-3/NAPA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

10

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Adv.for UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-

2 and 3.

11

+ W.P.(C) 2676/2021 & CM APPL.7906/2021, CM APPL.7907/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh and Mr. Udit

Jain, Advs.

versus

Page 5 of 42





..... Respondents

Through:

Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Parangat Pandey, Adv. for R-3.

12

+ W.P.(C) 2785/2021 & CM APL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich and Mr. Ashray Behura,

Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

13

+ W.P.(C) 2897/2021

ITC LIMITED & ANR.

..... Petitioners

Through:

Mr. Ajay Aggarwal, Advocate

Versus

Page 6 of 42





..... Respondents

Through:

Mr. Ravi Prakash, CGSC for UOI with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr. Tushar Mehta, Ld. SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

14

W.P.(C) 2970/2021 +

> M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

> > Mr. Monish Panda, Mr. Mrinal Bharat Through:

> > > Ram, Advs.

versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI.

Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs. for Res/NAA.

15

W.P.(C) 3254/2021 +

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Ms.Avisha Khatri. Arora and

Advocates.

versus

Page 7 of 42





..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for

UOI.

16

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC and Mr.T.P.Singh, Adv for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

17

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD Petitioner

Page 8 of 42





Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

18

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021 M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Mr.Vishal

Gehrana, Ms.Kritika Sachdeva, Mr.Lakshay Khanna and

Mr.Jappanpret Hora, Adocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Adv. for NAA and DGAP.

Page 9 of 42





+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for UOI.

Mr. Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

20

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Advocates.

Mr. Siddhant Yadav, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

and Mr.T.P.Singh, Adv for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Page 10 of 42





W.P.(C) 4789/2021 +

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Mr. Abhishek A Rastogi, Adv. Through:

versus

UNION OF INDIA & ORS. Respondents

> Mr. Bhagwan Swarup Shukla, CGSC Through:

> > for UOI.

Mr. Ripudaman Bhardwaj, CGSC and Mr.T.P.Singh, Adv for R-1.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Manas Bhatnagar, Advocates for

R-4.

22

W.P.(C) 6337/2021 & CM APPL.19960/2021 + M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner Mr.Puneet Agarwal, Ms.Purvi Sinha,

Through:

Ms. Hemlata Rawat, Mr. Chetan Kumar Shukla and Mr. Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Apoorv Kurup, CGSC and Through:

Mr. Ojaswa Pathak, Adv. for R-1

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Adv.

Page 11 of 42





+ W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr. Kartikey Bhatt and

Mr. Gurveer Lally, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta, Mr. Keshav Mann,

Advocates for UOI.

Mr.Aditya Singla, Sr. Standing Counsel with Ms.A. Sahitya Veena

Adv for R-4.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shurbhi Bhardwaj,

Advs for NAA

24

+ W.P.(C) 14666/2021 & CM APPL.46201/2021, CM APPL.46202/2021 CM APPL.46203/2021

ANAND RATHI

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Page 12 of 42





+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Kritiman Singh, CGSC, with Ms. Kunjala Bhardwaj, Advocate. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

26

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate, Mr. U. A Rana and Mr. Himanshu Mehta

J. A Kalia aliu ivii. Hillialisilu ivieli

Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Page 13 of 42





+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Adv.for UOI.

Ms.Sonia Sharma and Ms. Purva

Chugh, Advs. for R-2 & 3.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

28

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Advs. for UOI/R-1 Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Page 14 of 42





+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Adv.for UOI.

Mr. Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

30

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Adv.for UOI.

Mr.Samir Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Page 15 of 42





+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Mr. Vijay Kumar

Maurya and Ms.Shubhi Bhardwaj,

Advs. for NAA.

32

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

33

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate

Page 16 of 42





Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr.Sameer Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP.

34

+ W.P.(C) 3737/2020

PHILIPS INDIA LIMITED.

..... Petitioner

Through:

Mr.Shashank Shekhar, Mr. Samyak Jain, Mr.Tushar Joshi, Mr.Vishal Gourav, Advs

versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Vipul Agrawal with Mr.Dushyant Agrawal, Advocates for

R-2&3.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.





+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr. Vinayak

Mathur, Mr. Kamal Kumar Arya with Mr. Ankit Sachdeva and Ms. Anishka

Gupta, Advocates.

versus

UNION OF INDIA & ORS Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

36

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Page 18 of 42





Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy and Mr. P. Srinivasan, Advs. for State of Haryana/R-5
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.

37

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah and Mr. Alok Yadav,

Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC, Mr. Adarsh Kr. Gupta, Mr.Keshav Mann, Ms. Preeti Singh, Advocates for UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

38

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

Page 19 of 42





UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

39

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

40

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with

Mr.Priyadarshi Manish, Ms Anjali Jha Manish, Ms Shweta Singh and

Ms.Deepali Sharma, Advs.

Page 20 of 42





Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

41

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr.

Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for UOI.

42

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

Page 21 of 42





..... Respondents

Through:

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei and Mr.Krishan Kumar and Ms.Usha, Advs. for UOI.Mr. Ravi Chawla, Advocate with Mr.Avnish Kr. Upadhyay, Adv. for R-2 & 3. Mr.Ravi Chawla, Advocate for

NAPA.

43

W.P.(C) 4824/2020 & CM No.2183/2021 +

> M/S CILANTRO DINERS PVT. LTD Petitioner

> > Through: Mr. Nikhil Gupta, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei and Mr.Krishan Kumar and Ms.Usha, Advs. for UOI. Mr.Rony O. Mr.Piyush John, Swami and Mr. Arshdeep Singh, Advs. for R-2

and 3.





+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

45

+ W.P.(C) 5347/2020& CM No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through: Mr. Monish Panda and Mr. Mrinal

Bharat Ram, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Page 23 of 42





Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

46

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2,5 to 7.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

47

+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

Page 24 of 42





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Parangat Pandey, Advocate for

R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

48

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate for R-1.

49

+ W.P.(C) 7412/2020 & CM No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jaswal with Mr. Rahul

Sateeja, Mr. Anurag Soan, Mr.Deepak Thakur, Ms.Vrinda

Bagaria, Advs.

versus

Page 25 of 42





UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza

Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for UOI.

50

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Mr. Manek

Singh and Mr. Aman Sahani, Advs.

for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

51

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Krishan

Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for

R-2&3.

Page 26 of 42





Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

52

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar CGSC, Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra and Mr. Sagar

Mehlawat, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

53

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

Page 27 of 42





versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing

counsel.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

54

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, mr. Aaman Sahani, Advocates

for UOI.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Ms. Neha Malik, Adv. for R-3 & 4

55

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Advocate for UOI.

Page 28 of 42





Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

56

+ W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through:

Ms. Aakhanksha Kaul, Mr. Manek Singh and Mr. Aman Sahani, Advts.

For UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

57

+ W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL. 34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: None.

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh, Adv. for UOI.

Page 29 of 42





+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lal

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Neha Malik, Adv. for R-4.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

59

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava and Ms. Prerna Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Adv. for UOI.

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Page 30 of 42





Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

60

+ W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr. Pankaj Agarwal, Adv.

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Kamal Sawhney, Mr.Vinayak Mathur, Mr. Kamal Kumar Arya with Mr. Ankit Sachdeva and Ms.Anishka Gupta, Advocates for respondent

No.5.

61

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Gyanendra Singh, SC for NAA.

62

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Page 31 of 42





Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

63

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr.Harish Vaidyanathan Shankar CGSC, Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra and Mr. Sagar

Mehlawat, Advocates for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Page 32 of 42





+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Ms.Shweta Kabra and

Ms.Prerna Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N. Lakra, CGSC for R-1.

Mr. Anurag Ahluwalia CGSC for

R1/UOI.

Mr. Ripudaman Bhardwaj, CGSC and Mr.T.P.Singh, Adv for R-1. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

65

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for R-2 & 3.

Mr.Anurag Ahluwalia CGSC,

Mr.Danish Faraz Khan, Adv. for

R1/UOI.





W.P.(C) 7743/2019 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through:

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Mr. Asheesh Jain, CGSC with Mr. Through:

> Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for

UOI.

Mr. Ravi Chawla, Advocate with Mr. Avnish Kr. Upadhyay, Adv. for

R-2 & 3

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

67 W.P.(C) 8162/2019 +

AFFINITI ENTERPRISES

..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through:

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

> Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Page 34 of 42





Mr. Ravi Chawla, Advocate with Mr. Avnish Kr. Upadhyay, Adv. for R-2 & 3.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

68

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

69

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI.

Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal

Page 35 of 42





Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs for Res/NAA.

70

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra with Mr. Manish

Khurana and Mr. Kshitij Chhabra,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr.Satyakam, ASC with Ms.Jyoti

Mehra, Advocate for R-4.

71

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei and Mr.Krishan Kumar and

Ms.Usha, Advs. for R-2 & 3...

72

+ W.P.(C) 11253/2019 & CM No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

versus

Page 36 of 42





UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, Adv.for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

73

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary and

Mr.Simranpal Sawhney, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra and Mr.Mukesh

Kumar Tiwari Advocates for UOI Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

74

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

Page 37 of 42





+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

76

+ W.P.(C) 13163/2019 & CM APPL.53573/2019

HATHKARGAH LAGHU PATANG UDYOG SAMITI (REG.)

..... Petitioner

Through: Mr.Pankaj Bhagat, Advocate.

versus

GOVERNMENT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Karan Bhardwaj, ASC, GNCTD

for R-1 & 2.

Page 38 of 42





+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-3.

78

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

Page 39 of 42





+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia with Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

80

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia with Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for

UOI.

Ms.Aakanksha Kaul, Mr.Manek Singh and Mr.Aman Sahni, Advs. for

NAA

Page 40 of 42





+ W.P.(C) 6983/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Shaunak Kashyap, Mr.

Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Archana, GP for respondent

No.1.

82

+ W.P.(C) 7781/2022

SAMSUNG INDIA ELECTRONICS PVT LTD

..... Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich and Mr. Ashray Behrua,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil. Advocate for UOI.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 30.05.2022

% 30.05.

At request, list on 12th, 13th and 14th July, 2022 at 2.30 P.M.

W.P.(C) No.13163/2019 & C.M.No.53573/2019

Learned counsel for the petitioner states that the present writ petition has been wrongly tagged with the present batch of matters.

Page 41 of 42





Accordingly, W.P.(C) No.13163/2019 is de-tagged and directed to be listed before the Roster Bench on 01^{st} August, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

MAY 30, 2022 KA